

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-286/ND/2020**

IN THE MATTER OF:

Rajnaikant Nanubhai Kapadi

...PETITIONER

Vs.

M/s. Samtex Desinz Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.02.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI L.N. GUPTA, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Sameer Srivastava, Advocate.
For the Respondent/Corporate debtor :Mr. Anirudh Deshmukh,
Advocate.**

ORDER

Heard the submissions made by the Ld. Counsel for the operational creditor. Ld. Counsel for the operational creditor has submitted that he is facing network issues and prayed for adjournment in the matter. Ld. Counsel for the corporate debtor is also present. Matter is now posted to **2nd March, 2021.**

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**(L.N. Gupta)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)